

F. No. 12012/02/2017-QA
Food Safety and Standards Authority of India
(Quality Assurance Division)
Ministry of Health and Family Welfare
FDA Bhawan, Kotla Road
New Delhi-110 002

Dated the 28th November, 2018

Order

In continuation of FSSAI Office Order of even number dated 22nd November 2018, the suspension of following FSSAI notified laboratories is hereby revoked with immediate effect:

- (i) Govt. Analyst's Laboratory, Thiruvananthapuram
Red Cross Road, Vanchiyoor P.O., Thiruvananthapuram – 695035, Kerala
 - (ii) Regional Analytical Laboratory, Ernakulam
Kakkanad, Ernakulam - 682030, Kerala
 - (iii) Regional Analytical Laboratory, Kozhikode
Malaparamba, Kozhikode, Kerala – 670009
2. This has the approval of Competent Authority.
 3. Hindi Version will follow.

Umesh Kumar Jain
28/11/18
(Umesh Kumar Jain)
Joint Director

To (through email)

1. Additional Chief Secretary, Ministry of Health & Family Welfare Department, Govt. Of Kerala, Secretariat, Thiruvananthapuram-695001
2. In-charge of Govt. Analyst's Laboratory, Thiruvananthapuram
3. In-charge of Regional Analytical Laboratory, Ernakulam
4. In-charge of Regional Analytical Laboratory, Kozhikode

Copy to (through email):

1. PPS to Chairperson
2. PS to CEO
3. Director (Imports) – for taking necessary amendment in the list of laboratories in FICS.
4. Head (RCD)
5. CITO – for upload on the FSSAI website.
6. AD (Hindi) – for Hindi version